

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
30-04-2024 AT 10:30 AM**

**CP (IB) No. 325/7/HDB/2020  
AND  
IA (IBC) 788/2022, Cont. A (IBC) 15/2023, IA(IBC) 1493/2023, IA (IBC) 51/2024,  
IA (IBC) 1127/2023, IA (IBC) 643/2022 & IA(IBC) 879/2024 in  
CP (IB) No. 325/7/HDB/2020  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

LIC Housing Finance Ltd

**...Financial Creditor**

**AND**

M/s. Butta Infrastructure Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**Cont A No 15/2022**

Learned representing counsel for liquidator present.

The alleged contemnors Nos 1 and 2 namely, Mr Siva Neelakanta Butta and Mr Butta Naga Raju present physically.

**For orders on 07.06.2024.**

**IA No 879/2024**

Mr Gonugunta Murali, Liquidator present.

This is an application to take on record the 9<sup>th</sup> progress report. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**IA (IBC) 788/2022, IA(IBC) 1493/2023, IA (IBC) 51/2024, IA (IBC) 1127/2023, IA (IBC) 643/2022**

Orders not pronounced. **For orders on 07.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**